

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH**

Dated: 30/08/2016

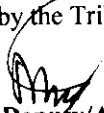
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. AD/A/53223-53226/2016-CU[DB] dated 23/08/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 9C of the Customs Tariff Act, 1975.


Deputy/Asstt. Registrar (CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
¹ AD/Stay/56545/2013	AD/56087/2013	Creed Engineering Pvt Ltd No4, South Patel, West Patel Nagar, N DELHI,
² AD/Stay/56790/2013, AD/COD/56791/2013	AD/56325/2013	Thomson Press India Ltd No-4, South Patel Nagar, West Patel Nagar, N DELHI,
³ AD/Stay/56793/2013, AD/MISC/59655/2013	AD/56327/2013	All India Federation Of Master Printers 605, 6th Floor, Madhuban, 55, Nehru Place, DELHI,
⁴ AD/Stay/56837/2013, AD/COD/56838/2013	AD/56353/2013	Indian Languages Newspapers Associations Saras Salil, Delhi Press Building, E-3, Jhandewala Estate, N DELHI

**Name and Address of
Respondent**

5

-DESIGNATED AUTHORITY
DIRECTORATE GENERAL OF ANTI-
DUMPING AND ALLIED DUTIES,
1. MINISTRY OF COMMERCE AND
INDUSTRIES. GOVERNMENT OF
INDIA UDYOG BHAWAN, NEW DELHI
110001 2. UNION OF INDIA MINISTRY
OF FINANCE SECRETARY - REVENUE
GOVERNMENT OF INDIA NORTH
BLOCK, NEW DELHI

Other Appellants and Respondents as per Annexure

Copy To

6 Advocate(s) / Consultant(s):

Rajesh Sharma (Advocate)
TRM CONSULTANTS, K-3/A
SAKET,
NEW DELHI-110017

7 Additional Party's Name & Address :

8 Bar Association, CESTAT, Delhi

9 Director Publications, Customs, Excise. I.P. Estate, Delhi

10 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence colony New Delhi-3

11 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

12 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

13 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

14 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

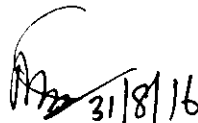
15 TaxIndiaOnline.com Pvt. Ltd., B-XI/8183, Vasant Kunj, New Delhi - 110070

16 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad – 38

17 The ICFAI society , 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

18 MS Knowlegde Processing Pvt. Ltd.(Taxmanagementindia.com),FF-19, 1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

19 C.D.R. 20 Office Copy 21 Guard File



Deputy/Asstt. Registrar(CUSTOMS Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

West Block No.2, R.K.Puram, New Delhi

COURT-I

Date of hearing/decision: 23.8.2016

**Stay Application No.56545 of 2013 and
Anti-Dumping Appeal No.56087 of 2013**

**Stay Application No.56790 of 2013 with
Condonation Application No.56791 of 2013 and
Anti-Dumping Appeal No.56325 of 2013**

**Stay Application No.56793 of 2013 with
Misc. Application No.59655 of 2013 and
Anti-Dumping Appeal No.56327 of 2013**

**Stay Application No.56837 of 2013 with
Condonation Application No.56838 of 2013 and
Anti-Dumping Appeal No.56353 of 2013**

Arising out of the Final Findings F.No.14/7/2011-DGAD dated 3rd October 2012 passed by the Designated Authority and Customs Notification No.51/2012-Customs (ADD) dated 3.12.2012 passed by the Ministry of Finance, Department of Revenue.

Creed Engineers Pvt. Ltd. Thomson Press India Ltd. All India Federation of Master Printers Indian Languages Newspapers Associations		... Appellants
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Vs.

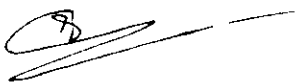
Designated Authority, Directorate General of Anti-Dumping and Allied Duties/Ministry of Finance	..	Respondent
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Appearance:

Present Shri Rajesh Sharma, Advocate for the appellants
 Present Shri Amit Singh, Advocate for the Designated Authority,
 Ministry of Commerce
 Present Shri Govind Dixit, A.R. for the Revenue
 Present Shri Balbir Singh, Senior Advocate with Ms. Juhi Chawla, ,
 Advocate , Shri Shiraz Patodia, Advocate and Shri Mayank Singhal,
 Advocate for Respondent No.3

Coram: Hon'ble Mr. Justice (Dr.) Satish Chandra, President
 Hon'ble Mrs. Archana Wadhwa, Judicial Member
 Hon'ble Mr. B. Ravichandran, , Technical Member

Final Order No. 53223 - 53226/2016



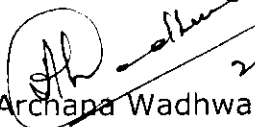
Per Justice (Dr.) Satish Chandra:

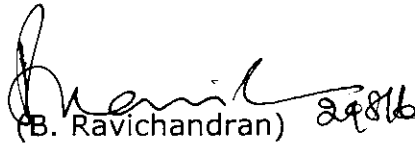
Shri Rajesh Sharma, Id. Counsel for the appellants made a request to withdraw the appeals.

2. Shri Amit Singh, Id. Advocate for the Designated Authority and Shri Govind Dixit, Id. A.R. for Revenue have no objection.

3. The appeals filed by the appellants are dismissed as withdrawn.


(Justice Dr. Satish Chandra)
President


(Archana Wadhwa)
Judicial Member 24/8/16


(B. Ravichandran) 24/8/16
Technical Member

scd/